

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

UNSTARRED QUESTION NO:4977
ANSWERED ON:25.04.2013
TIPAIMUKH DAM PROJECT
Meinya Dr. Thokchom

Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether it is a fact that the Tipaimukh Dam Project has been delayed;
- (b) if so, the reasons therefor;
- (c) whether there is any objection from Bangladesh to this project;
- (d) if so, the details thereof; and
- (e) the action taken by the Union Government thereon?

Answer

THE MINISTER OF WATER RESOURCES (SHRI HARISH RAWAT)

- (a) & (b) Tipaimukh Dam Project has been accorded concurrence by Central Electricity Authority under Ministry of Power on 02.07.2003. However, Project is yet to be taken up for construction pending forest clearance from Ministry of Environment and Forest.
- (c) & (d) Bangladesh is of the view that this project may cause adverse effect in their territory and a joint sub group is necessary to monitor and advice for the study of assessment of impact of the project in their territory.
- (e) Government of India has assured to Government of Bangladesh that it will not take such steps which would adversely affect Bangladesh and as suggested by Bangladesh, a joint subgroup on Tipaimukh Dam Project under Joint Rivers commission(JRC) has been formed for the assessment of impact of the project in Bangladesh territory. Two meetings of the Subgroup are already held in August 2012 in New Delhi and February 2013 in Dhaka. Both the sides are satisfied with the progress made in this regard.